

Security Paper Mill near Sanchi, M.P.

4055. SHRI N. K. P. SALVE: Will the Minister of FINANCE be pleased to state:

(a) whether the establishment of a new Security Paper Mill is under consideration of the Government of India and its team has visited various States for the Study of sites;

(b) whether the Study Team of Government of India found a site near Sanchi in Madhya Pradesh as suitable on Techno-Economic consideration; and

(c) if so, whether the Government of India have taken a decision to set up this Plant in Madhya Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) Yes, Sir.

(b) and (c). The Sanchi site along with others suggested by the various State Governments has been looked into by the Study Team whose report is presently under consideration of the Government.

Export of Saccharine

4056. SHRI MUKHTIAR SINGH MALIK: Will the Minister of COMMERCE be pleased to state:

(a) whether saccharine is in short supply in the world market; and

(b) if so, the efforts being made by Government to encourage Indian manufacturers to export saccharine with a view to earn foreign exchange?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) Yes, Sir.

(b) The exporters are keeping in constant touch with the buyers in overseas countries to increase exports. In order to facilitate the export of this item, Government has permitted an import replenishment of 20 per cent of the f.o.b. value on export of saccharine.

Filling up of top Posts lying vacant in Public Sector Undertakings

4057. SHRI MADHAVRAO SCINDIA:

SHRI G. P. YADAV:

Will the Minister of FINANCE be pleased to state:

(a) how far the working of various public sector undertakings which are functioning without top executive directors has been affected due to non-filling up of those posts; and

(b) whether procedure has been laid down for filling up these posts without delay in future?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) The process of filling up the posts of Chief Executives has been considerably expedited. Only two or three such posts out of 118 now remain to be filled up. In every case where the post of Chairman or Managing Director falls vacant, interim arrangements are invariably made and necessary steps are also initiated to fill up the post on a regular basis as early as possible.

(b) The procedure for selection of incumbents to top posts in Public Enterprises has been streamlined. Government have recently set up a High Level Selection Board consisting of the following persons:

1. Shri V.G. Rajadhyaksha, Chairman
Chief Consultant,
Planning Commission,
New Delhi.
2. Shri S. Moogaokar, Member
{Chairman,
Tata Engineering and
Locomotive Company.
3. Shri M. Sondhi, Secretary,
Ministry of Heavy Industry,
New Delhi.
4. Air Chief Marshal P. C. Lal, Chairman, Indian Airlines,
New Delhi.
5. Shri P.J. Fernandes, Director-General,
Bureau of Public Enterprises,
New Delhi.

Simultaneously the procedure hitherto followed for maintaining general panels of persons suitable for appointment to top posts is being discontinued. The New Board will select persons against the job specifications for each post of Chief Executive. It will take advance action, to the extent possible, to have the vacancies filled in time. This Board has also been entrusted with the task of overseeing management development in the Public sector Enterprises as a whole and the evolution of appropriate appraisal procedures to assist objective selection.

Export of Wagons to Yugoslavia

4058. SHRI DHAMANKAR: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have made a fresh offer to Yugoslavia to resolve the 3600 wagons export tangle which is eluding a solution for the last two years; and

(b) if so, the broad outlines of the offer made and the reaction of Yugoslavia to the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) Yes, Sir.

(b) The broad outlines of the offer made are as under:

1. The original contract for supply of 3600 wagons be terminated with the supply of 1300 wagons including 670 wagons already supplied. The break up of the categories will be 450 GAS wagons and 850 EAS wagons.

2. The shipment period of the wagons be extended upto March, 1975.

3. The price of wagons to be supplied in addition to 670 wagons already supplied should be settled by negotiations.

The negotiations with the Yugoslav Government are in progress.

Smuggling incidents on Rajasthan Border

4059. SHRI LALJI BHAI: Will the Minister of FINANCE be pleased to state:

(a) whether smuggling incidents on the Rajasthan border of India and Pakistan are on the increase for the last two years; and

(b) if so, the reasons therefor and the efforts being made by Government to check it?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b). Intelligence reports received by the Government from time to time and the extent of seizures made viz. Rs. 6.31 lakhs in 1972, Rs. 2.85 lakhs in 1973 and Rs 1.05 lakhs in 1974 (upto July) involving 128, 110 and 66 cases of seizures respectively, do not reveal that smuggling incidents on the Rajasthan border of India and Pakistan are on the increase for the last two years. However, the following steps have been taken to check smuggling:—

The entire border is patrolled by the Customs Preventive Staff and Border Security Force. Intelligence is gathered about smuggling activities. Surveillance is kept in the towns near the border. Periodical meetings are arranged between Customs and Border Security Force to coordinate the activities of different agencies.

Steps to Check Smuggling of B-6

4060. SHRI VASANT SATHE: Will the Minister of FINANCE be pleased to state:

(a) whether a person from Calcutta was arrested in Bombay, about two months back for selling smuggled metro-nedazole to Messrs May and Bakers and that the authorities have confiscated false bill books and records;